

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/ 136 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 8th January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAJ/2025/E/04 dtd. 02.01.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.01.2025 and 04.01.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 02.01.2025 till the morning of 06.01.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/ 137 /A, dated , 08-01-2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]